

National Company Law Tribunal

Allahabad Bench

CP NO. 2/ND/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE COMPANY: Harsh Gang vs Royal Club of India Pvt Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rahul Sahni	Advocates	Petitioner	Rahul Sahni
2.	Gaurav Duvvedi			Gaurav Duvvedi
3.	MR. ARUN SAXENA	ADV	Respondents	Nalini
4.	MS. NALINI	ADV		

C.P No. 2/ND/2015

Parties are represented by their respective counsel. The case is
adjourned for final hearing on 21st November, 2017.

The matter be listed on 21st November, 2017.

— Sd —

H.P. Chaturvedi, Member(Judicial)

Date: 06/11/2017

Typed by
Jyoti